

(d). The Scheme is under review in the context of the formulation of the Sixth Plan.

#### Government Accommodation

5807. SHRI NIHAL SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) when the application forms were invited during last three years for new allotment and allotment of higher type of accommodation in respect of Type A, B and C quarters from the Central Government employees;

(b) whether Government has banned the allotment to higher type of accommodation for those employees whose pay has been revised after July, 1978, if so, the reasons thereof and by when this ban will be lifted;

(c) if so, the number of times this ban was imposed during the last ten years; and

(d) whether there is any proposal to invite fresh application forms for allotment of Type A, B and C quarters from Government employees and if so, by when?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Applications are invited from the eligible Govt. employees for allotment of General Pool accommodation at the beginning of the Allotment Period. For the current Allotment Period ending 31-12-1980, applications were invited in July, 1978. Prior to that applications were invited in November 1974 for the allotment period ending 31-12-78. No applications were invited for a type higher than the entitlement of an officer.

(b) The entitlement of an officer is determined on the basis of emoluments drawn by him on a date specified for the allotment year (which for the current allotment period was fixed at 1-7-78). Any increase in pay

after the specified date is not taken into account for the purpose of determining entitlement.

(c) Does not arise.

(d) After the Govt. have determined the next Allotment Period and the basic date the emoluments drawn from which will determine the eligibility for various types of accommodation, fresh applications will be invited from the eligible Govt. employees.

#### Expenditure on Stocks of Paddy with F.C.I. in Punjab

5808. SHRI R. L. BHATIA: Will the Minister of AGRICULTURE be pleased to state the expenditure being incurred by the F.C.I. on the holding of paddy stocks such as godown rent, interest on money invested and other incidentals in Punjab?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): The Food Corporation of India incurred an expenditure of Rs. 29.54 crores in holding the paddy stocks in Punjab region during 1979-80. The stocks of paddy held by the Corporation in Punjab region at the beginning and close of that year were as follows:—

	(Qty. in Lakh tonnes)
1-4-1979	14.72
31-3-1980	20.23

#### Financial Assistance to Sravanabelagola in District Hassan

5809. SHRI S. B. SIDNAL: Will the Minister of EDUCATION be pleased to state:

(a) whether Sravanabelagola, the famous Jain Pilgrim Centre in Hassan District, receives financial assistance from the Central Government for the preservation, maintenance and beautification of colossal monolithic

statue of Lord Gomateswara and the surrounding area; and

(b) if so, the details thereof?

**THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):** (a) The colossal monolithic statue of Lord Gomateswara is a centrally protected monument under the Ancient Monuments and Archaeological Sites and Remains Act, 1958. As such the Archaeological Survey of India is responsible for its preservation and maintenance and necessary conservation measures both structural and chemical are undertaken from time to time as per actual requirement.

(b) The expenditures incurred during the last three years are as follows:

Year	Expenditure
1977-78	Rs. 5,000/-
1978-79	Rs. 13,929/-
1979-80	Rs. 15,425/-

**Separate Department for Basic Specialities in Medical Courses of A.M.U.**

5810. SHRI S. B. SIDNAL: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Indian Medical Council Act, 1956 stipulate that a university conducting M.B.B.S. course should have separate and independent department for basic specialities like ear, nose and throat and orthopaedic and paediatric science department;

(b) whether the absence of such an arrangement in the Aligarh Muslim University would not have adverse effect on the quality and efficiency of its medical courses; and

(c) if so, the reaction of the Government thereto?

**THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):** (a) Yes, Sir.

(b) and (c). Although the Medical Council of India are of the view that the absence of separate and independent departments for the basic specialities in question will have an adverse effect on the quality and efficiency of the Medical Courses, the Aligarh Muslim University has stated that the quality and efficiency of its M.B.B.S. course as such will not be adversely affected because the medical college of the University has a full-fledged and well-equipped department of Surgery fully manned with specialised teachers in different branches of that discipline including Orthopaedics Surgery, Ear, Nose and Throat etc. However, in keeping with the recommendations and regulations of the Medical Council of India, the Academic Council of the Aligarh Muslim University has already approved the proposal for creating independent departments for Orthopaedics, Paediatrics, ENT etc. The proposals, when approved by the Executive Council of the University, will be submitted to the Visitor for approval.

**Waiting List for Telephone Connections in Delhi (Exchange-Wise)**

5811. SHRI R.L.P. VERMA:

SHRI KRISHAN DATT  
SULTANPURI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons on the waiting list for provision of telephone connections in Delhi till 30th June, 1980, Exchange-wise;

(b) the expansion programme during the current financial year in Delhi, Exchange-wise; and